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# **COTTON (GRADING AND MARKING) RULES, 1971**

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# COTTON (GRADING AND MARKING) RULES, 1971

COTTON (GRADING AND MARKING) RULES, 1971

### 1. Short title and application :-

- (1) These rules may be called the Cotton (Grading and Marking) Rules, 1971.
- (2) They shall apply to the varieties of cotton which are grown in India and which are specified in Schedule I.

### 2. Definitions :-

In these rules,-

- (1) "Schedule" means a Schedule annexed to these rules,
- (2) "False or fraudulent packing" means packing of a bale of cotton;
- (a) in such a manner as to contain in different parts of the bale, cotton of different growths or varieties, or cotton of materially different staples, or cotton of different crops; or
- (b) in such a manner as to contain in any part of the bale any bye-products such as waste, fly, or other bye-products of a cotton mill available after raw cotton is passed through the blow room; or
- (c) in such a manner as to contain in any part of the bale any concealed substance other than raw cotton; or
- (d) in such a manner as to contain interiorly cotton decidedly inferior to that upon the exterior and not readily detectable on the customary examination.

# 3. Grade designation and quality :-

- (1) The grade designations of the varieties of cotton speciFied in Schedule I shall be as specified in column 1 of Schedule II and the special characteristics and the general characteristics indicated by the grade designations shall be specified in columns 2 and 3 respectively of Schedule II.
- (2) The grade designations referred to in sub-rule (1) shall be applied only to cotton in full pressed bales.

#### 4. Grade designation marks :-

- (1) The grade designation mark shall consists of a label specifying the grade designation and bearing a design (consisting of an outline map of India with the word AGMARK and the Figure of the rising sun with the words "Produce of India") and resembling that set out in Schedule III.
- (2) The design and grade designation shall be of the following colour:

# 5. Method of marking :-

- (1) The grade designation mark shall be placed against one or the other of the flat sides of bale, shall be Fixed to the hessian cloth rapper and shall be held securely in position by at least 3 hoops.
- (2) The grade designation mark shall clearly show the date of pressing, variety of cotton and place of growth (Block/District/State).
- (3) The affixing of the grade designation mark on an end hessian or an unlashed side of a bale shall not be deemed to fulfil the requirements of this rule.

#### 6. Method of packings :-

- (1) The cotton shall be packed in bales in the manner customary in the trade.
- (2) There shall be no false or fraudulent packing of the bales.

# SCHEDULE 1

[See rule 1(2) and rule 3] List of varieties of cotton approved forAgrnarking 1. A.51-9(Narmada). 22. K2. 2. Adonicum. 23. K5. 3. AK-235. 24. K6. 4. AK-277. 25. Kalyan. 5. Andrews (Extra long staple). 26. Laxmi. 6. Badnawarl(C.T.1.4-27). 27. LL.54. 7. Buril47. 28. L.S.S. 8. Buri 0394. 29. M.A.5. 9. C.Indore-1. 30. Maijari. 10. C.Indore-2. 31. M.C.U.1. 11. Cocanadas-2. 32. M.C.U.2. 12. Deviraj(170-C02) 33. M.C.U.3(9030-G) 13. Ganganagar 1. 34. N-14. 14. Gaorani 6. 35. Parbhani American 1. 15. Gaorani 12. 36. Raniben. 16. Gaorani 22. 37. Sanjay. 17. Gaorani 46. 38. Selections 69. 18. Gujarat-67. 39. Surti-Vijalpa. 19. H.14. 40. Suyodhar. 20. Hybrid-4. 41. V.797. 21. Jayadhar. 42. VijayandDigvijay. 43. Virnar (including Jarila). 44. Western-I. 45. 35/I. 46. 134-C02-M. 47. 170-C-2. 48. 216-F. 49. 231-R. 50. 320-F 51. Bharthi. 52. Buri-1007. 53. Digvijay. 54. G-27. 55. Hampi 56. H-420. 57. Khandwa-I. 58. Khandwa-II. 59. J-34. 60. Krishna 61. M.C.U.4. 62. M.C.U.5. 63. Mysore-14. 64. Pramukh. 65. P.R.S-72 66. Raichur-51. 67. Sea Island-Andrews. 68. Sujata. 69. Varalakshmi. 70. Y-1. 71. Sujay-3943. 72. SRT-1 73. DHY-286 74. AKH-4 75. Mysore Vijaya 76. Bhagya 77. MCU-6 78. K-7 79. K-8 80. Suvin 81. CBS-156 82. H. 655 83. H-777 84. Pramukh 85. SH-131 86. Lohit 87. Shyamlee

SCHEDULE 2 SCHEDULE 2

(See rule 3) \_\_\_\_\_ Grade Definition (
Quality (for the varieties of cotton included in Schedule I) \
\_\_\_\_\_ designation Special characteristics General Charac

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Agmark Certified (a) Sha the product derived from kapas Shall consist of lint Pedigreed (seed cotton) indicated in Schedule (in full pressed bales) obtained by mac (Black label) 1 grown on a Government farm or by a registered ginning of the kapas; Shall be clean and reasonably free from leaf, seed, s seed grower licensed by the appropriate other imperfections; Government department or by any other agency to be recognised by the (b) Agricultural Marketing Adviser to the Government of India for the purpose and which had been derived from derived from pure seed suppl \ \ Government department or by any \ (c) Shall be dry and free \ other agency to be recognised by the \ from any trace of \ Agricultural Marketing Adviser to the \ added moisture. \ Government of India for the purpose and \ \ crop of which shall have been inspected \ \ and roughed wherever necessary and duly \ \ certified by the appropriate Govern- \ \ ment department or by any other agency \ \ to be recog the Agricultural Mar- \ \ keting Adviser to the Government of \ \ India for the purpose as being at least 98 \ \ per cent pure; and \ \ (b) S have been ginned and pressed under \ \ the direct supervision of the appropriate \ \ department or by any other agency to be \ \ recognis the Agricultural Marketing \ \ Adviser to the Government of India for \ \ the purpose. \ Agmark Certified \(a) Shall be the product derived kapas \ (a) Shall consist of lint (Red label) \ (seed cotton) indicated in Schedule \ (in full pressed bales) \ 1 grown on a Government farn \ obtained by machine \ registered seed grower licensed by the \ ginning of the kapas; \ appropriate Government department or by any \ agency to be recognised by the \ (b) Shall be clean and \ Agricultural Marketing Adviser to the \ reasonably free from \ Government of Inthe purpose \ leaf, seed, stain or \ and which had been derived from deri- \ other imperfections; \ ved from pure seed supplied by a \ \ Government seed depot or by any \ (c) Shall be dry and free \ other agency to be recognised by the \ from any trace of \ Agricultural Mar Adviser to the \ added moisture. Government of India for the purpose and \ \ the crop of which shall have been inspec- \ \ ted in the Field duly certified by the  $\$  appropriate Government Department or  $\$  by any other agency to be recognised by  $\$  the Agricultural Marketing to the  $\$  Government of India for the purpose to  $\$  be at least 95 per cent pure; and  $\$  (b) Shall have been ginned and pressed under  $\$ direct supervision of the appropriate \ \ Government department or by any other \ \ agency to be recognised by the Agricul- \ \ tural Mark Adviser to the Govern- \ \ ment of India for the purpose. \

SCHEDULE 3 SCHEDULE 3

(See rule 4) Grade designation mark for Cotton NOTE:-The Tamil and Telugu words will not occur in the labels in case where commodities are graded for the purpose of export.